

PRL. DISTRICT AND SESSIONS COURT, BAGALKOT

NOTIFICATION
DATE: 4.8.2020

It is hereby notified to the learned Advocates and Prosecutors that due to unavoidable circumstances functioning of Courts in Head Quarters at Bagalkot will be closed on the afternoon session of 4.8.2020 and on 5.8.2020.

 4.8.2020

Place: Bagalkot. Prl. District and Sessions Judge, Bagalkot.
Date: 4.8.2020.

Copy for information to :

- 1) All the Judicial Officers working in Head Quarters at Bagalkot.
- 2) The President, Bar Association, Bagalkot.
- 3) The Office of Public Prosecutor, Bagalkot with a request to circulate the same among prosecutors.
- 4) Notice Board/Website of this Office.
- 5) Notice Board of Main Entrance.